## OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CENTRAL DISTRICT, THC, DELHI.

## ORDER

In partial Modification to Evening Court Duty Roster bearing No. 8640 8/12/CJM/ Central/2025 dated 26 08-2025 for the month of September 2025, that the following Ld Judicial Officers, West District, shall hold Evening Courts from 05:00 PM to 07:00 PM during the month of September -2025 as under. Rest of the conditions shall remain unchanged.

**Evening Court Numbers.** Name of Ld. Evening Court Judges

Evening Court No. 1 (West) Ms. Shruti Sharma-II, IMFC.

(in place of Sh. Tushar Gupta, JMI C 06, West

District, THC)

Evening Court No. 2(West) Sh. Vikas Madaan, Civil Judge-01,

(In place of Ms. Bharti Garg, JMFC, West

District, 1HC)

No. 8798-8820/CJM/Central/2025

Dated: 30-08-2025

- 01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
- 02. The Ld. Principal District & Sessions Judge, All District
- The Ld. Officer Incharge, Pool Car, THC, Delhi. 03.
- 04. The Commissioner of Police, Delni,
- 05. The Ld. CIMs, All District.
- The Officer concerned with the request to send the name of staff/court 06. staff alongwith details of days that they have attended/hold the Evening Court in the month of September-2025 as per proforma, through their respective Court /office directly to the office of concerned Ld Principal District & Sessions Judge so that payment of special allowances is not delayed.
- The Secretary, Delhi Legal Service Authority, Central and West 07. District, Delhi.
- 08.
- The Administrative Civil Judge, Central District, Delhi The DCP (Central, North) Delhi (Through the office of 09. Commissioner of Police, Delhi.
- 10. The Director of prosecution, Delhi
- 11. The Sr. Accounts officer, Central and West District
- 17. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
- 13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC,
- 14. The Officer Incharge, Care Taking Branch, THC with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC, Delhi
- 15. The A. O. ()), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
- 16 The AO (J)/Branch Incharge, CJM Office, West District, THC, Delhi.
- 1/. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
- The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC. Delhi. 19.
- Audit and Fine Section, Accounts Branch, Central & West District, THC, 20. Delhi.
- 21. The Cashier, Cash Branch, Central & West District, THC, Delhi.
- 22 For uploading on LAYFRS.
- 23
- For uploading on centralized web site through LAYLRS PS to Ld. Principal District & Sessions Judge (HQ), Delhi. 24.
- 25 Reader to CJM, Central & West District, Delhi
- 26 Notice Board/Office file.